

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-894(ND)2019**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.11.2019**

**NAME OF THE COMPANY: M/s. Ram Niwas & Sons V/s. M/s. Palm  
Developers Pvt. Ltd.**

**~~SECTION OF THE COMPANIES ACT: 9 of IBC, 2016~~**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

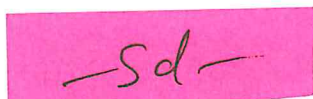
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**Present for the Petitioner: Mr. Kapil Rustogi, Advocate  
Present for the Respondent: Mr. S. M. Ansari, Advocate**

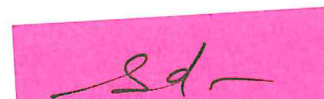
**ORDER**

Ld. Counsel for the Corporate Debtor submits that he shall be filing his reply during the course of the day. E-filing has already been done and an advance copy has been given to the Ld. Opp. Counsel.

To come up for arguments on 10<sup>th</sup> December 2019.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**